

ITEM NO.20

COURT NO.13

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5132/2021

ORRIS INFRASTRUCTURE PRIVATE LIMITED

Appellant(s)

VERSUS

MANOJ AGGARWAL & ORS.

Respondent(s)

(FOR ADMISSION and IA No.111165/2021-STAY APPLICATION and IA No.111168/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.111166/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 129945/2021 - APPLICATION FOR PERMISSION

IA No. 111168/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 152872/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 123833/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 111166/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 90391/2022 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 111165/2021 - STAY APPLICATION)

WITH

C.A. No. 5979/2021 (XVII-A)

C.A. No. 5980/2021 (XVII-A)

C.A. No. 5976/2021 (XVII-A)

(IA No.123975/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.123998/2021-EX-PARTE STAY and IA No.123997/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.123999/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 123998/2021 - EX-PARTE STAY

IA No. 123997/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 123975/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 123999/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 5982/2021 (XVII-A)

C.A. No. 5130/2021 (XVII-A)

(IA No.111055/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.111063/2021-STAY APPLICATION and IA No.111062/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.111065/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14695-14696/2021 (XVII-A)
 (FOR ADMISSION and I.R. and IA No.118152/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.122367/2021-PERMISSION TO
 FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14729-14730/2021 (XVII-A)
 (FOR ADMISSION and I.R. and IA No.118538/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT.)

SLP(C) No. 13694/2021 (XVII-A)
 (IA No.111188/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT and IA No.111189/2021-EXEMPTION FROM FILING AFFIDAVIT and
 IA No.111190/2021-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13755/2021 (XVII-A)
 (FOR ADMISSION and I.R. and IA No.111631/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15427/2021 (XVII-A)
 (FOR ADMISSION and I.R. and IA No.124107/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.124109/2021-EXEMPTION FROM
 FILING AFFIDAVIT and IA No.124110/2021-PERMISSION TO FILE
 ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 15431/2021 (XVII-A)
 (FOR ADMISSION and I.R. and IA No.124205/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.124208/2021-PERMISSION TO
 FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.124206/2021-
 APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER
 DOCUMENT)

Date : 14-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
 HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Appellant(s) Mr. Manoj Yadav, Adv.
 Mr. Karan S. Negi, Adv.
 Mr. Madhu Talwar, Adv.
 Mr. Ritesh Talwar, Adv.
 Mr. Pawan Gupta, Adv.
 Mr. Ranbir Singh Yadav, AOR

 Mr. Kapil Sibbal, Sr. Adv.
 Mr. Maninder Singh, Sr. Adv.
 Mr. Sidharth Bhatnagar, Sr. Adv.
 Ms. Jyoti Taneja, Adv.
 Mr. Gautam Awasthi, AOR
 Mr. Prabhas Bajaj, Adv.
 Mr. Sachit Jolly, Adv.
 Mr. Jatin Sehgal, Adv.
 Ms. Devna Soni, Adv.
 Mr. Kapil Dahiya, Adv.
 Mr. Devanshu Yadav, Adv.

For Respondent(s)

Mr. Amit Singh Chauhan, Adv.
Mr. Zaffar Khurshid, Adv.
Mr. Rajat Singh, AOR
Mr. Samarth Mohanty, Adv.
Mr. Aurica Bhattachary, Adv.

Mr. Gautam Awasthi, AOR

Mr. Avijit Mani Tripathi, AOR

Mr. Gaurav Goel, AOR

Mr. Sanjay Bhatt, Adv.
Mr. Rabin Majumder, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters in the month of January, 2023.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(ANJU KAPOOR)
COURT MASTER (NSH)